



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

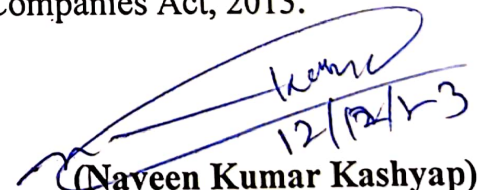
छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 12th November 2023

ORDER

1. Reference is made to office order dated No. 09/01/2023-NCLT-2391 dated 11.12.2023.
2. Further in exercise of powers conferred under Section 419 of Companies Act 2013, Hon`ble President, National Company Law Tribunal is pleased to reconstitute the following Bench for exercising and discharging the Tribunals powers and functions.

S. No.	Bench	Court No.	Member (Judicial)	Member (Technical)	Remarks
1	New Delhi	Court No. II	Shri Ashok Kumar Bhardwaj	Shri Subrata Kumar Dash	Full day
2	Chandigarh	Court No. I	Shri Harnam Singh Thakur	Shri L. N. Gupta	Full day

3. The reconstitution of Benches shall be effective from 18.12.2023.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. This issues with the approval of Hon`ble President.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon`ble President, National Company Law Tribunal, New Delhi.
2. Hon`ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi
5. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi / Kolkata / Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/ Cuttack/Kochi/Amaravati/ Indore.
6. NCLT web site/ Notice Board.

